

separate air-cargo complex which has been constructed for the purpose.

Development of Mahabalipuram

3352. SHRI P. CHIDAMBARAM : Will the Minister of CULTURE be pleased to state :

(a) whether UNDP has formulated a Master-Plan for the development of Mahabalipuram near Madras in Tamilnadu;

(b) whether the Master-Plan is being implemented and, if so, at what cost;

(c) whether INTACH has submitted a report that there are serious deviations from the Master-Plan; and

(d) the corrective action taken by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) Yes, Sir.

(b) The Master-Plan is being implemented in phases by Tamilnadu Government at an estimated cost of Rs. 5.82 crores.

(c) No, Sir.

(d) Does not arise.

Reservation of posts of Stenographers/Typists for women

3353 SHRI V. SOBHANADREESWARA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to keep at least 45 per cent of posts of stenographers, typists etc. in the Central Secretariat Service reserved for women as is done by the Government of Andhra Pradesh; and

(b) if so, the time by which Government propose to take action in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) No, Sir.

(b) Does not arise.

Working Group for Rural Development Plans

3354. SHRI N. DENNIS : Will the Minister of PLANNING be pleased to state :

(a) whether a working group was appointed by the Planning Commission to make suggestions for rural development plans; and

(b) if so, the details regarding the suggestions made for various rural development plans ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) and (b) Yes, Sir. The Report of the Working Group on Special Programmes of Rural Development, set up by the Planning Commission for the Seventh Plan, has been received. Its recommendations, which are in the nature of internal suggestions for the Planning Commission, are under consideration as a part of the exercises for the formulation of the Seventh Five Year Plan.

Allotment of House Sites in A & N Islands

3355. SHRI MANORANJAN BHAKTA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 532 on 26 July, 1984 regarding allotment of house sites in A & N and state:

(a) how many house sites have been allotted in the Union Territory of A & N Islands under the 20-Point Programme as on 31 December, 1984; and

(b) how many persons have been given actual possession of the sites so allotted ?